

LOK SABHA DEBATES

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LOK SABHA

Wednesday, July 23, 1975/Sravana
1, 1897 (Saka)

The Lok Sabha met at Eleven of the
Clock

[MR SPEAKER in the Chair]

PAPERS LAID ON THE TABLE

REPORT RE. COMMISSION OF RAILWAY SAFETY FOR 1974-75

THE MINISTER OF TOURISM
AND CIVIL AVIATION (SHRI RAJ
BAHADUR): I beg to lay on the
Table a copy of the Report (Hindi
and English versions) on the work-
ing of the Commission of Railway
Safety for the year 1973-74. [Placed
in Library. See No. LT-9806/75].

ANNUAL REPORT OF DEVELOPMENT COUNCIL FOR AUTOMOBILES, AUTO- MOBILE ANCILLARY INDUSTRIES ETC. FOR 1972-73

THE DEPUTY MINISTER IN THE
MINISTRY OF EDUCATION AND
SOCIAL WELFARE AND IN THE
DEPARTMENT OF CULTURE
(SHRI D. P. YADAV): I beg to
lay on the Table a copy of the
Annual Report (Hindi and English
versions) of the Development
Council for Automobiles, Auto-
mobile Ancillary Industries, Transport
Vehicles Industries, Tractors, Earth-
moving Equipment and Internal Com-
bustion Engines for the year 1972-73,
under sub-section (4) of section 7 of
the Industries (Development and Re-
gulation) Act, 1951. [Placed in
Library. See No. LT-9807/75].

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NOTIFICATIONS UNDER ALL INDIA SERVICES ACT, 1951 AND CITIZENSHIP ACT, 1955 AND UPSC (MEMBERS) AMDT. REGULATIONS, 1975

THE MINISTER OF STATE IN THE
MINISTRY OF HOME AFFAIRS,
DEPARTMENT OF PERSONNEL
AND ADMINISTRATIVE REFORMS
AND DEPARTMENT OF PARLIA-
MENTARY AFFAIRS (SHRI OM
MEHTA): I beg to lay on the Table:

(1) A copy each of the following
Notifications (Hindi and English
versions) under sub-section (2) of
section 3 of the All India Services
Act, 1951:—

- (i) The Indian Administrative
Service (Fixation of Cadre
Strength) Twelfth Amend-
ment Regulations, 1975, pub-
lished in Notification No.
G.S.R. 292(E) in Gazette of
India dated the 23rd May,
1975.
- (ii) The Indian Administrative
Service (Pay) Eighth Amend-
ment Rules, 1975, published
in Notification No. G.S.R.
293(E) in Gazette of India
dated the 23rd May, 1975.
- (iii) The Indian Administrative
Service (Fixation of Cadre
Strength) Thirteenth Amend-
ment Regulations, 1975, pub-
lished in Notification No.
G.S.R. 295(E) in Gazette of
India dated the 26th May,
1975.
- (iv) The Indian Administrative
Service (Pay) Ninth Amend-
ment Rules, 1975, published
in Notification No. G.S.R.
296(E) in Gazette of India
dated the 26th May, 1975.